

Road viability gap

4596. SHRIMATI T. RATNABAI:

SHRI MOHD. ALI KHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the road viability gap finding may be halved;
- (b) if so, the details thereof and reasons therefor; and
- (c) the views of each State, especially Andhra Pradesh in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, sir.

(b) and (c) Do not arise.

Establishing of non-major ports

4597. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of SHIPPING be pleased to state:

(a) the reasons for which the Ministry is trying to stifle the initiatives of State Government for establishing non-major ports by attempting Central Legislation like Port Regulation Authority Bill, 2011; and

(b) in view of the federal structure of the polity, whether the Ministry would refrain from interfering with the authority of State Governments and arrogating the States' power to itself?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) No final decision has been taken in regard to the Ports Regulatory Authority Bill, 2011. An Inter-Ministerial Task Force under the Chairmanship of Member (Transport), Planning Commission was constituted to make appropriate recommendation regarding regulation/deregulation of Port Tariffs. There is no question of stifling initiative of State Governments or to interfere with their authority.

Visit of high level delegation from India

4598. SHRI NAND KUMAR SAI: Will the Minister of SHIPPING be pleased to state:

(a) whether a high level delegation from India has visited the Netherland and held discussions related to Ports, Maritime Transport and Logistics etc;